

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/270(KB)2021  
IA(I.B.C)/773(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	SHRIRAM CITY UNION FINANCE LIMITED VS MOUNTAIN EDGE TOURS AND HOLIDAYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For IRP  
Mr. A. Gooptu, Adv.

**ORDER**

1. Learned Counsel for the IRP present.
2. **IA(I.B.C)/773KB)2024:**
  - a. This is an application for placing on record the 2<sup>nd</sup> Progress Report which is placed at page 19 onwards and this application is supported by an affidavit at page 15 onwards.
  - b. The 2<sup>nd</sup> Progress Report is taken on record and accordingly this **IA(I.B.C)/773(KB)2024 is allowed and disposed of.**
3. List this matter on **30.04.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**